DR. K. MATHEW KURIAN: Sir. the hon. Minister's statement refers to various types of diseases including the bunchy top virus of banana, Sir, in Kerala, we find that though there is research on coconut during the last 25-30 years, they have not been able to produce any results. And, particularly, with regard to the leafy diseases, and large-scale destruction of coconut which otherwise could have been utilized, is taking place despite the fact that a large amount is spent at the Coconut Research Institute at Kayam Kulam in Kerala. Apparently, no research has come out and the farmers and cultivators are still suffering from this disease in the coconut. Similarly, Sir. another thing which the Minister has not mentioned is the new disease, the yellow disease of paddy in Kerala whereby large-scale destruction of paddy has taken place resulting in reduction in the absolute production of paddy. I want to know as to what steps the Government has taken, whether there is any proposal to strengthen the staff at the Coconut Research Institute at Kayam Kulam in Kerala, whether the Government has made any study regarding the yellow disease of paddy in Kerala and whether any solution has been found so far.

SHRI ANNASAHEB P. SHINDE: Sir, we are seized of all these problems. In fact, the hon. Member himself may be aware how our agricultural scientists went there, and they identified the problems of rice. I think there is a problem of changing the strains and introducing new strains which are more suitable to those agro-climatic tions. All these steps are being taken. As far as the coconut disease is concerned, a lot of research is on. I wish the hon. Member will appreciate that research results cannot be obtained by giving orders from Delhi or elsewhere and all countries in the world struggle with these problems. But as far as our efforts in this direction are concerned, there have been very well-organized efforts, there are positive results. As far as coconut is concerned, our main effort is to strengthen the strain and a new hybrid strain is being introduced by providing more and more

- 11 1 pt

nurseries and supplying planting material, etc. That programme is on in Kerala. As far as the research station is concerned, steps have been taken to strengthen the research side,

अविवाहित तथा बूढ़े व्यक्तियों की नसवन्दी *66. श्री वीरचन्द देव वर्मनः † श्री ओउम प्रकाश त्थामी:

क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि .

- (क) क्या सरकार का ध्यान 1975 के 'इंडियन एक्सप्रेस' प्रकाशित आशय के समाचार इस और दिलाया गया है कि जवाहरलाल नेहरू विश्वविद्यालय के सामाजिक औषधि तथा सामुदायिक स्वास्थ्य विभाग ने रहस्योद्घाटन किया है कि उत्तर भारत के एक राज्य खंड में हुए नसबन्दी के केसों में 70 प्रतिशत व्यक्ति अविवाहित वृद्ध थे और∣ करीब करीब सभी राज्यों में एजेंट ऐसे व्यक्तियों को प्रलोभन लालच दिखाकर उनको नसबन्दी के तैयार कर रह है ;
- (ख) यदि हां, तो उसका ब्योरा क्या है; और
- (ग) इस मामले में सरकार ने क्या कदम उठाये हैं या उठाने का विचार रखती है ?

‡[Sterilisation of unmarried and old persons

*66. SHRI B. D. BARMAN: SHRI O. P. TYAGI:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government's attention has been drawn to a news-item which appeared in the 'Indian Express' of 15th

†The question was actually asked on the floor of the House by Shri B. D. Barman.

‡[] English Translation.

April 1975 to the effect that Social Medicine and Community Health Department of the Jawaharlal Nehru University has made a disclosure that 70 per cent cases of sterilisation attended to at a State block in northern India involved either unmarried or old persons and that in almost all the States agents are persuading such persons for sterilisation through temptation and lurement;

- (b) if so, what are the details thereof; and
- (c) what steps Government have taken or propose to take in the matter?]

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): (a) Yes, Sir.

(b) and (c) With regard to the specific report, the Haryana Government has made inquiries and has reported that no such cases have come to their notice. The concerned Professor of the Jawaharlal Nehru University when contacted was also unable to provide particulars of the ineligible cases said to have been sterilized. If and when any concrete information is available, the matter will be carefully investigated. With regard to the general statement, Government consider it to be unfounded, unfair and tendentious.

†[स्वास्थ्य और परिवार नियोजन मंती (डा० कर्ण सिंह): (क) जी, हां।

(ख) और (ग) इस विशेष रिपोर्ट के आधार पर हरियाणा मरकार ने पूछताछ की है कि और यह मूचित किया है
कि उन के ध्यान में ऐसा कोई मामला
नहीं आया है । जवाहरलाल नेहरू विश्वविद्यालय के सम्बन्धित प्रोफेसर से
जव सम्पर्क स्थापित किया गया तो वह
भी उन अनुपयुक्त व्यक्तियों का विवरण
बतलाने में असमर्थ थे। जिनका नसबन्देः
आपरेशन करवाया गया बताया जाता है,
जव कोई निश्चित सूचना उपलब्ध होगी तो
मामले की ध्यानपूर्वक जांच पडताल की

जाएगी। जहां तक इस बारे में आम राय का सम्बन्ध है. सरकार इसे निराधार, अनचित और पक्षपातपूर्ण समझती है।]

DR, K. MATHEW KURIAN: Sir. on a point of order.

MR. CHAIRMAN: No point of order. You will get an opportunity to put a supplementary.

DR. K. MATHEW KURIAN: Sir, the question refers to a concrete study made by the Centre for Social Medicine of the Jawaharlal Nehru University. The Minister says that this is unfounded. Here is a specific study made by the field workers of a responsible University. How can the Minister say that this is a general criticism and it is unfounded? Is it possible for him to say that?

MR. CHAIRMAN: You can put a supplementary. Yes, Shri Barman.

SHRI B. D BARMAN: Sir, I want to know from the hon. Minister whether there is any verification as to the age, marital status or address of the person who is brought to the clinic for sterilization.

DR. KARAN SINGH: Yes, Sir. The instructions are very clear. There is an eligible couple register which is maintained by the workers and anybody who comes is supposed to have his name in that register. They are supposed to know his age. And there are special instructions that people who are unmarried, people who are under-aged should not be sterilized.

SHRI B, D. BARMAN: I want to know from the hon Minister whether teachers, social workers, etc are under compulsion to bring cases for sterilization and if they fail to fulfil the quota, their increments, etc. are stopped by way of punishment.

DR. KARAN SINGH: Sir, the position is this. The Fifth Plan has laid down a certain target, namely, the reduction of birth rate by one point per thousand every year for the next ten

years. That target has been broken up into sectoral targets and those have been communicated to different States. Whereas there is no question of purely mathematical fulfilment of targets, we certainly want to be assured that the moneys that are being spent on family planning are bringing in some kind of a result. Therefore, there is evaluation of performance and there is monitoring of performance.

श्रीओउम प्रकाश त्यागी: सभापति महोदय, मुझे हार्दिक खेद इस बात का है कि डा० कर्ण सिंह एक बहुत बडे विद्वान होते हए, जिन्होने **जवाहरलाल** विश्वविद्यालय के अध्ययन दल की खोज में काफी परिश्रम किया है, जहां उन्होंने स्वागत करना चाहिए था उन्होने इसको असत्य श्रीर निराधार कहा है । मैं समझता ह्र डाक्टर साहब आपन विद्वानों के साथ भ्रौर खोज करने वालों के साथ अन्याय किया है जो उन्होने इस प्रकार का वक्तव्य दिया है । हरियाणा में मास्टरों को, श्रोरों को बलाकर कंपलसरीली लोगों को जमा किया, जिन्होने खोज नही किए उन्हें कान पकड कर खडा करके बेइज्जत किया जाता है. उनकी पदोन्नति नहीं की जाती है। इस प्रकार के केसेज है ग्रौर मैंने हरियाणा सरकार के साथ पत्र व्यवहार किया है। वहां के एजुकेशन मिनिस्टर ने स्वीकार किया है अपने पत्न में कि हां, हमने शिक्षकों को आदेश दिय कि है वे इस प्रकार के कार्य में सहयोग दों, ग्रौर आप कहत है नहीं। क बात ज।नना चाहंगा। आपने स्वीकार किया है कि आपने निर्देश दिया है कि अविवाहित लोगों की नसबंदी न की जाए। तो मै जानना चाहता हूं जो नवयुवक वहां नसबंदी कराने के लिए आते है या लाए जाते है या किसी भी कारण से आते हैं उनके बारे में आपके जो स्वास्थ्य केन्द्र है वे यह बात कैसे जांच करते है कि यह अविवाहित है या विवाहित? इसलिए आपने क्या निर्देश अपने स्वास्थ्य केन्द्र को दिया है ?

MR. CHAIRMAN: You give him time to reply, otherwise you won't get the reply.

श्रो ओउन् प्रकाश त्यागी : दूमरे यह कि अगर कोई अविवाहित व्यक्ति की नसबंदी करता है तो दोषी अधिकारी के लिए आपके यहां क्या दण्ड व्यवस्था है?

डा० कर्ण सिंह: सभापति महोदय, मैं तो न्याय प्रेमी हं, मैंने कोई अन्याय नहीं किया। मैने अपने उत्तर में दो बातें कही। जहां तक शोध का प्रश्न है - डा०क्रियन भी कह रहे थे - ग्रभी तक उन्होने कोई रिपोर्ट नहीं दी । उस कार्य के मध्य में वर्कर ने किसी प्रेस उनके किसी फील्ड वाले से कोई बात कर दी। महोदय, दुर्भाग्य यह है कि फेमिली प्लानिंग के विषय में लाखों काम हो जाएं, अच्छी चीजें हो जाएं, उसका वर्णन नही करते अगर कोई एक चीज ऐसी मिल जाए तो सारे अखबारों में जिक्र हो जाता है जैसे हमारा फेमिली प्लानिंग बिलकुल वर्थलेस भ्रीर फाड हो । तो हमने इसके विषय में डा० वनर्जी से भी पृष्ठा, वे भी नहीं बता सके क्या इसके आंकडे है, क्या नाम है। हमने कहा, बताइयं तो सही । इसलिए मैने उत्तर में कहां है कि अगर इसके बारे में हमको ठोस जानकारी होगी तो हम उसको लाएंगे ।

दूसरे उन्होंने जेनरल वे में कह दिया कि हरेक जगह धांधली होती है । यह गलत है। अभी हमारी सेन्द्रल कौसिल आफ फेमिली प्लानिंग की मीटिंग हुई है, संबद्ध व्यक्तियों से हमारा सपर्क है, वे दिन रात कार्य कर रहे है।तो एकदम से यह कह देना कि वे गलत कर रहे है, यह उचित नहीं है। हो सकता है अध्यक्ष महोदय, कहीं कहीं कोई गलत बात हो जाती है। मैं यह नहीं कहता जितने हमारे लाखों केसेज होते है सभी ठीक होते हैं।

श्री ओउम् प्रकाश त्यागी: डाक्टर साहब मरे प्रक्तों का जवाब दीजिए।

डा० कर्ण सिंह : उन्होंने प्रश्न पूछा कि पता कैसे चले कोई विवाहित है या अवि-वाहित ? मैंने एक तो यह बताया कि एक रिजस्टर रखा जाता है जिसमें कपल का विवरण होता है; दूसरे, जो आते है उनसे पूछा जाता है । हो सकता है, कोई कह मैं अविवाहित हूं, बाद में कह दे कि डाइवोर्स हो गया है या अविवाहित है, इस तरह की वात हो सकती है ...

श्री ओडम् प्रकाश त्यागी: गारण्टी करने की बात करते हैं ?

डा० कर्ण सिंह :... हमारा प्रस्ताव यह है, हमने बिलकुल स्पष्ट निर्देश दिए है, कि किसी अविवाहित को ग्रौर किसी छोटी उम्र वाले को न लें। जहां तक बडी उम्र का विषय है, अध्यक्ष महोदय, हमको इसे ग्रंडर इस्टिमेट नहीं करना चाहिए ।

MR. CHAIRMAN: Question Hour is over.

श्रो रद्यो राष : आपका सेन्स ग्राफ हचूमर बडा अच्छा है ।

DR. K. MATHEW KURIAN: Sir, he is right because many doctors in the I.M.C. are superannuated people.

MR. CHAIRMAN: Question Hour is over.

12 Noon

SHRI NIREN GHOSH: Question Hour is over.

MR. CHAIRMAN: Question Hour is over.

श्रो ओउम् प्रकाश त्यागी : श्री मन, मैं माननीय मंत्री जी से यह जानना चाहता हूं कि अगर कोई आफिसर जान बूझकर किसी अविवाहित आदमी को आपरेशन कर देता है, तो ऐसे आफिसर को क्या दंड प्रदान किया जायेगा? डा॰ कर्ण सिंह : सभापित महोदय, अगर हमें यह मालूम हुआ कि इस तरह से जान-बूझकर गलती की गई है, तो हम उस अधिकारी के विरुद्ध कार्यवाही करेंगे ।

to Questions

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUES-TIONS

Quota of Sugar for Andhra Pradesh

- *62. SHRI VENGALA SATYANA-RAYANA: Will the Minister of AGRI-CULTURE AND IRRIGATION be pleased to state:
- (a) whether the Andhra Pradesh Government have requested the Central Government for raising their sugar quota; and
- (b) if so, whether the Central Government have given any additional quota of sugar to that State during 1974?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) No such request has been received since January, 1974.

(b) Does not arise.

Extension given to the Vice-Chancellor of B.H.U.

*67. SHRI JAGDISH PRASAD MATHUR: Will the Minister of EDU-CATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether any extension of service beyond the age of 65 years has been given to Dr. K. L. Shrimali, the Vice-Chancellor of Banaras Hindu University; and
 - (b) if so, the reasons therefor?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b) The Banaras Hindu University Act